

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****REAL TECH CONSTRUCTIONS PVT. LTD.**

(City Emporium Mall "Project" – 143-A, Industrial Area Phase-I, Chandigarh-160002)

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN & CIN / LLP No.	M/s. Real Tech Constructions Pvt. Ltd. CIN: U45201DL2005PTC140281 PAN: AADCR1099N
2. Address of the registered office	D-22, Defence Colony, South Delhi, New Delhi - 110024
3. URL of website	NA
4. Details of place where majority of fixed assets are located	City Emporium Mall "Project" – 143-A, Industrial Area Phase-I, Chandigarh-160002 (commercial running mall)
5. Installed capacity of main products / services	NA
6. Quantity and value of main products / services sold in last financial year	NA
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details please contact: cirprealtechconstructions@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details please contact: cirprealtechconstructions@gmail.com
10. Last date for receipt of expression of interest	11-10-2026
11. Date of issue of provisional list of prospective resolution applicants	16-10-2026
12. Last date for submission of objections to provisional list	19-10-2026
13. Date of issue of final list of prospective resolution applicants	21-10-2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22-10-2026
15. Last date for submission of resolution plans	22-11-2026
16. Process email id to submit Expression of Interest	cirprealtechconstructions@gmail.com
17. Details of Corporate Debtor's registration status as MSME	Registered

Note: The above timeline is subject to the extension of CIRP period by NCLT.*Sd/-****CA. Manindra Kumar Tiwari****Resolution Professional****in the matter of Real Tech Constructions Private Limited****(Under Corporate Insolvency Resolution Process)****Registration No. IBB/IPA-001/IP-P-02612/2021-2022/14015)****AFA Validity: 31.12.2026****Address: 573, DDA SFS Flats, Pocket -1, Sector -22, Dwarka, Delhi - 110075****Email:- ip.camkt@gmail.com Mob:- 9810374801, 9810334801****Date: 25.09.2026****Place: Dwarka, New Delhi**